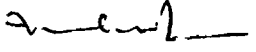


1/05.02.96

Hon'ble Mr. N. Sahu, Member (A)

After advancing the arguments learned counsel Shri B.N. Yadav submits that he will come fully prepared both on merit as well as on the ground of delay. He requests for a short adjournment. List on 12.02.1996 for hearing on admission.


(N. Sahu)
Member (A)

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5.11.96

As per orders passed in M.A. 64/96 of even date, this O.A. 66/96 is dismissed.

(K.D. Saha)
Member (A)

(V.N. Mehta)
Vice-Chairman